

Minutes of the 8th meeting of the Inter-Ministerial Committee dated 11.8.2016 for recognition as Pre-Shipment Inspection Agency

The 8th meeting of the Inter-Ministerial Committee was held on 11.8.2016 at 3.00 p.m. in Room No. 11, H-Wing, Udyog Bhawan under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for recognition as Pre-Shipment Inspection Agency (PSIA).

2. The following members attended the meeting:

- (i) Shri S.P. Roy, Jt. DG, DGFT
 - (ii) Shri S.K. Bhatnagar, Deputy Industrial Adviser, Min. of Steel
 - (iii) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
 - (iv) Shri Ajeet Singh, Scientific Officer – C, Atomic Energy Regulatory Board
- (the representative from Min. of Environment, Forest & Climate Change did not attend the meeting)

3. At the onset of the meeting, AERB representative pointed out that same machines are being shown by more than one applicant. The Committee, accordingly was of the view that integrity of such applicants is under doubt and decided to reject applications of all such applicants in the first instance, where machines with same number figures, though there may still be other deficiencies. The Committee also decided that for applicants who have been approved as PSIA, if it is found that the machine they possess is actually being held by another company, then their case would also be re-considered by the Committee. The Committee further decided to return the Bank Guarantee of all applicants (if their Bank Guarantee is with DGFT) whose cases are rejected in this meeting. The Committee further decided that no fresh application will be accepted by DGFT until further notice.

4. The following decisions were taken by the Committee:

1.	Cosmos Inspection & Analysis, Haryana
The Committee rejected the application of M/s Cosmos Inspection & Analysis, Haryana on the following grounds-	
(i) Information not provided on dose rate of Radcomm Rhandy 100388 – 100397	
(ii) Radcomm Rhandy 100397 shown by the applicant is also shown by M/s Neerakshan Engineers & Surveyors, Chennai as possessed by them	
(iii) Radcomm Mspec 200189 shown by the applicant is also shown by M/s Techsusho Kayaba Corp., Japan as possessed by them	
2.	Global Marine Inspection Unit, New Delhi
The Committee rejected the application of M/s Global Marine Inspection Unit, New Delhi on the following grounds-	
(i) The calibration certificates submitted by the applicant are not in acceptable format	
(ii) Radcomm Mspec 200190 & 200191 shown by the applicant are also shown by M/s Techsusho Kayaba Corp., Japan as possessed by them	
3.	Bureau Veritas India Pvt. Ltd., Mumbai
The Committee rejected the application of M/s Bureau Veritas India Pvt. Ltd., Mumbai on the following grounds-	
(i) The membership of the applicant of IFIA is for the period 2005 and 2008	
(ii) The applicant has not given declaration regarding qualification of manpower despite communication from this Directorate	

4.	Ravi Energie Pvt. Ltd., Baroda
The Committee decided to hold in abeyance the application of M/s Ravi Energie Pvt. Ltd., Baroda till the investigation / procedure under FTDR Act against them is completed.	
5.	Transborder Safety Control Inspection Services LLC, USA
The Committee rejected the application of M/s Transborder Safety Control Inspection Services LLC, USA because the company has been delisted by DGFT vide P.N. No. 23 dated 22/7/2016.	
6.	CWM Survey & Inspection, Netherland
The Committee rejected the application of M/s CWM Survey & Inspection, Netherland on the following grounds- (i) The applicant does not have any spectrometer (ii) The validity of calibration certificates have expired	
7.	Nectar Inspection Services LLC, UAE
The Committee rejected the application of M/s Nectar Inspection Services LLC, UAE on the following grounds- (i) All calibration results are same which is technically not possible (ii) Radcomm Mspec 200085 & 200086 shown by the applicant are also shown by M/s Techsusho Kayaba Corp., Japan as possessed by them	
8.	Akkrediteret Vejer & Inspection Aarhus A/S Vejebro Aarhus
The Committee rejected the application of M/s Akkrediteret Vejer & Inspection Aarhus A/S Vejebro Aarhus on the following grounds- (i) The applicant does not have any spectrometer (ii) The calibration certificates are unsigned (iii) The serial numbers are not embedded in the machines	
9.	Humber Inspection International Ltd., UK
The Committee rejected the application of M/s Humber Inspection International Ltd., UK on the following ground- (i) Inspector Alert 35148 shown by the applicant is also shown by M/s Techsusho Kayaba Corp., Japan as possessed by them	
10.	National Marine Consultants Inc., USA
The Committee rejected the application of M/s National Marine Consultants Inc., USA on the following grounds- (i) The details of spectrometer have not been given in AERB format (ii) Zoro Tools Monitor M4 74981, 75051 & 74975, GS Geiger Group Gamma Scout 59441, 59983 & 59086, Barringer Manufacturing Sabre 2000 - 20285, Building Material Centre Redalert 100 – S0512 shown by the applicant are also shown by M/s Gurudev Overseas Ltd., Ludhiana as possessed by them	
11.	Baltic Control International Ltd., UK
The Committee rejected the application of M/s Baltic Control International Ltd., UK on the following grounds- (i) The applicant does not have any spectrometer (ii) The invoices are unsigned (iii) The serial numbers are not embedded in the machines	

12.	Pacific Trade Inspection Services P Ltd., Australia
The Committee rejected the application of M/s Pacific Trade Inspection Services P Ltd., Australia on the following ground-	
(i) Radcomm Mspec 200062, 200059 & 200065 shown by the applicant are also shown by M/s Techsusho Kayaba Corp., Japan as possessed by them; the last two machines have also been shown to be possessed by Al Khalidiah Metal Tr. Co. LLC, UAE	
13.	AVS Inspection LLC, UAE
The Committee rejected the application of M/s AVS Inspection LLC, UAE on the following grounds-	
(i) The technical details have not been given	
(ii) Radcomm Mspec 200154 shown by the applicant is also shown by M/s Neerakshan Engineers & Surveyors, Chennai as possessed by them	
(iii) Radcomm Mspec 200148 & 200149 shown by the applicant is also shown by M/s Techsusho Kayaba Corp., Japan as possessed by them	
14.	Shackleton Freight & Services Pty. Ltd., SA
The Committee rejected the application of M/s Shackleton Freight & Services Pty. Ltd., SA on the following ground-	
(i) The applicant does not have explosive detector	
15.	Ganapati Scientific Solution, Nepal
The Committee rejected the application of M/s Ganapati Scientific Solution, Nepal on the following grounds-	
(i) The serial number of the spectrometer given by the applicant is not matching with the photograph	
(ii) The applicant does not have the minimum requirement of radioactivity detecting machines (1 surveymeter + 1 spectrometer or 2 spectrometers)	
16.	Rank Inspection Services Ltd., UK
The Committee rejected the application of M/s Rank Inspection Services Ltd., UK on the following ground-	
(i) The minimum detectable range of the machines has not been given	
17.	NQAQSR North America, USA
The Committee rejected the application of M/s NQAQSR North America, USA on the following ground-	
(i) Radcomm RC2 3622 shown by the applicant are also shown by M/s A/S Baltic Control Ltd., Denmark as possessed by them	
18.	Ravi Energie Inc., USA
The Committee decided to hold in abeyance the application of M/s Ravi Energie Inc., USA till the investigation / procedure under FTDR Act against M/s Ravi Energie Pvt. Ltd., Baroda is completed, as the two companies belong to the same group of companies.	
19.	Ravi Energie Gulf FZC, UAE
The Committee decided to hold in abeyance the application of M/s Ravi Energie Gulf FZC till the investigation / procedure under FTDR Act against Ravi Energie Pvt. Ltd., Baroda is completed, as the two companies belong to the same group of companies.	

20.	Intertak India P Ltd., New Delhi
The Committee rejected the application of M/s Intertak India P Ltd., New Delhi on the following grounds-	
(i) The applicant does not have explosive detector	
(ii) The calibration certificates do not have any date	
21.	Al Khalidiah Metal Tr. Co. LLC, UAE
The Committee rejected the application of M/s Al Khalidiah Metal Tr. Co. LLC, UAE on the following ground-	
(i) Radcomm Mspec 200059 & 200065 shown by the applicant are also shown by M/s Pacific Trade Inspection Services P Ltd., Australia & M/s Techsusho Kayaba Corp., Japan as possessed by them	
22.	Gurudev Overseas Ltd., Ludhiana
The Committee rejected the application of M/s Gurudev Overseas Ltd., Ludhiana on the following grounds-	
(i) The technical details of the machines have not been given	
(ii) Zoro Tools Monitor M4 74981, 75051 & 74975, GS Geiger Group Gamma Scout 59441, 59983 & 59086, Barringer Manufacturing Sabre 2000 - 20285, Building Material Centre Redalert 100 - S0512 shown by the applicant are also shown by M/s National Marine Consultants Inc., USA as possessed by them	
23.	Silver Dragon Resources Singapore Pte. Ltd., Singapore
The Committee rejected the application of M/s Silver Dragon Resources Singapore Pte. Ltd., Singapore on the following ground-	
(i) The applicant does not have any spectrometer	
24.	Hamilton Steel Logistic Inc., Canada
The Committee rejected the application of M/s Hamilton Steel Logistic Inc., Canada on the following ground-	
(i) The calibration certificate of one of the two machines is not in acceptable format	
25.	A/S Baltic Control Ltd., Denmark
The Committee rejected the application of A/S Baltic Control Ltd., Denmark on the following ground-	
(i) As per declaration in the AERB format, the applicant does not have any spectrometer	
(ii) Radcomm RC2 3622 shown by the applicant are also shown by NQAQSR North America, USA as possessed by them	
26.	Simran International General Trading LLC, UAE
The Committee rejected the application of M/s Simran International General Trading LLC, UAE on the following grounds-	
(i) The applicant does not have explosive detector	
(ii) The calibration certificates of Radcom Rhandy machines have not been given	
(iii) The model name is not shown in photographs of Radcom Mspec machines	
27.	Best Mulyankan Consultants Ltd., Mumbai
The Committee rejected the application of M/s Best Mulyankan Consultants Ltd., Mumbai on the following grounds-	
(i) The applicant does not have explosive detector	
(ii) The technical specifications of the machines have not been given	

28.	NMCI Inspection & Survey Mtius Ltd., Louis	
<p>The Committee rejected the application of M/s NMCI Inspection & Survey Mtius Ltd., Louis on the following ground-</p> <p>(i) The applicant has added new machines instead of giving details of machines initially shown in the application form / rectifying deficiencies of the machines earlier indicated</p>		
29.	Salamex 1894 Pty. Ltd., SA	
<p>The Committee rejected the application of M/s Best Mulyankan Consultants Ltd., Mumbai on the following grounds-</p> <p>(i) The applicant does not have any spectrometer</p> <p>(ii) The applicant does not have explosive detector</p> <p>(iii) The calibration certificates / photographs of machines have not been given</p>		
30.	Nippon Kaiji Kental Kyokai, Japan	
<p>The Committee rejected the application of M/s Nippon Kaiji Kental Kyokai, Japan on the following grounds-</p> <p>(i) The applicant does not have explosive detector</p> <p>(ii) The applicant has not given invoice / photographs of the machines; serial number and date of calibration of spectrometer also not given</p>		
31.	Ni-Met Metals Inc., Canada	
<p>The Committee rejected the application of M/s Ni-Met Metals Inc., Canada on the following grounds-</p> <p>(i) The applicant does not have explosive detector</p> <p>(ii) The applicant does not have any spectrometer</p> <p>(iii) The calibration certificates of the machines have not been given</p> <p>(iv) Niton XL 2800 86759 shown by the applicant is also shown by M/s Iberinox 88, Spain as possessed by them</p>		
32.	Vienna Metal Trading FZC, UAE	
<p>The Committee rejected the application of M/s Vienna Metal Trading FZC, UAE on the following grounds-</p> <p>(i) The applicant does not have explosive detector</p> <p>(ii) The applicant does not have any spectrometer</p> <p>(iii) The calibration certificates and invoice of the machine has not been given</p>		
33.	MN Trade Services Inc., USA	
<p>The Committee rejected the application of M/s MN Trade Services Inc., USA on the following grounds-</p> <p>(i) The applicant does not have any spectrometer</p> <p>(ii) The calibration certificates of one out of two machines has not been given; date not mentioned in the calibration certificate given</p> <p>(iii) The technical specifications of the machines have not been given</p> <p>(iv) The model number / serial number not shown in photograph</p>		
34.	CLX Surveying & Evaluating Services LLC, UAE	
<p>The Committee rejected the application of M/s CLX Surveying & Evaluating Services LLC, UAE on the following grounds-</p> <p>(i) The calibration certificates of the machines have not been given</p> <p>(ii) The photographs of the machines have not been given</p> <p>(iii) The invoices of the machines have not been given</p>		

35.	Melt Enterprises Ltd., UK
Address of Head Office	20-22, Wenlock Road, London N1 7GU, United Kingdom
Areas applied for	USA, South Africa, European Union, UAE, New Zealand, Australia
Explosive Detector	04-04-0018 Tracex Explosive Detection Kit (skirts/box)
Decision of Committee	The Committee noted that the applicant has 1 spectrometer and 1 surveymeter, which were found to be acceptable as given in the Annexure. The applicant is member of MRAI and has given declaration about qualification of manpower. The applicant has also given undertaking that they will not issue PSIC to any importer in India which has any proprietor, any partner, any Director common with their firm/company. The Committee decided to recommend M/s Melt Enterprises Ltd., UK for recognition as PSIA for the areas they have applied for. The Public Notice recognising the applicant as PSIA will be issued after the Bank Guarantee as per Appendix 2N-1 is submitted.

36.	Nireekshan Engineers & Surveyors, Chennai
The Committee rejected the application of M/s Nireekshan Engineers & Surveyors, Chennai on the following grounds-	
(i) Radcomm Rhandy 100397 shown by the applicant is also shown by M/s Cosmos Inspection & Analysis, Haryana as possessed by them	
(ii) Radcomm Mspec 200154 shown by the applicant is also shown by M/s AVS Inspection LLC, UAE as possessed by them	

37.	G.P. & Associates, Bengaluru
The Committee rejected the application of M/s G.P. & Associates, Bengaluru on the following grounds-	
(i) The applicant has not submitted the application fee	
(ii) The details of the machines have not been given	

38.	Techsusho Kayaba Corp., Japan
The Committee rejected the application of M/s Techsusho Kayaba Corp., Japan on the following grounds-	
(i) The applicant has same machines as also shown by M/s Cosmos Inspection & Analysis, Haryana; M/s Global Marine Inspection Unit, New Delhi; M/s Nectar Inspection Services LLC, UAE; M/s Humber Inspection International Ltd., UK; M/s Pacific Trade Inspection Services P Ltd., Australia; M/s AVS Inspection LLC, UAE; M/s Al Khalidiah Metal Tr. Co. LLC, UAE.	

5. The Committee also reviewed its recommendation in the case of M/s Asia Inspection Agency Co. Ltd., Thailand on the basis of a complaint received. M/s Asia Inspection Agency Co. Ltd., Thailand was approved as PSIA vide P.N. No. 15 dated 31/5/2016. The Committee has recommended that only 2 machines, Radcomm 200125 & 200126 may be approved for the applicant, as these were the only machines found acceptable by the Committee as per the stipulated requirement, and approval granted to other machines as listed in P.N. No. 15 dated 31/5/2016 against M/s Asia Inspection Agency Co. Ltd., Thailand is withdrawn.

6. The Committee also considered the request of M/s Exim World Ltd., Canada and M/s WISE Services FZE, UAE for addition of new machines. The Committee decided that applications for new machines / areas will not be considered in this meeting as under consideration at this stage is only the cases of new applicants.

ANNEXURE (PSIA 8th Minutes of meeting will be held on 11.08.2016)

1	2	3	4	5	6	7	8	9	10	11	12
Sl. No.	Cas No.	Applicant	Make	Model	Sl. No.	Date of calibration	Supporting documents of calibration should be attached	Date of purchase	Copy of invoice should be attached	Photograph attached	Remark
35		Melt Enterprises Ltd, UK	Radcomm Systems	Rhandy	100525	02.05.2016	YES	02.05.2016	YES	YES	OK
		Melt Enterprises Ltd, UK	Radcomm Systems	Mspec	200162	02.05.2016	YES	02.05.2016	YES	YES	OK